

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SUMERU PROCESSORS PRIVATE LIMITED

1.	NAME OF CORPORATE DEBTOR	SUMERU PROCESSORS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	13.05.1986
3.	AUTHORITY UNDER WHICH CORPORATE IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES - DELHI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U51909DL1986PTC024201
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	G-2,JEEVAN APARTMENTS, 16A, JAMIA NAGAR, OKHLA NEW DELHI DL 110025.
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	11.10.2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	03.12.2019, (Order dated 03.12.2019 was received on 04.12.2019)
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	RAJIV MALIK B-7/18, MIANWALI NAGAR, DELHI – 110087. Regn.No. IBBI/IPA-002/IP-N00391/2018-2019/12115 E-MAIL: sumeruliquidation@gmail.com iprmalik2009@gmail.com MOBILE NO : 9810234731
9.	LAST DATE FOR SUBMISSION OF CLAIMS	02.01.2020

Notice is hereby given that the Hon'ble National Company Law Tribunal Principal Bench New Delhi has ordered the commencement of liquidation of the **Sumeru Processors Private Limited** on 03.12.2019 (order received on 04.12.2019)

The stakeholders of **Sumeru Processors Private Limited** are hereby called upon to submit a proof of their claims, on or before 02.01.2020 to the Liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



RAJIV MALIK

Regn.No. IBBI/IPA-002/IP-N00391/2018-2019/12115

Date and Place: 04.12.2019 / DELHI